## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

(IB)-398(PB)/2017

IN THE MATTER OF:

Dish TV India Pvt. Ltd.

.... APPLICANT / PETITIONER

Vs

Macro Commerce P. Ltd.

RESPONDENT

SECTION:

Under Section 9 of Insolvency and Bankruptcy Code 2016

Order delivered on 09.10.2017

Coram:

CHIEF JUSTICE M. M. KUMAR Hon'ble President

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

For the OPERATIONAL CREDITOR :- Ms. Kanika Singh, Advocate

## ORDER

Notice to show cause to the respondent be issued as to why the petition be not admitted. Service by e-mail is also permitted.

List on 6th November 2017.

CHIEF JUSTICE M. M. KUMAR PRESIDENT

> (DEEPA KRISHAN) MEMBER (TECHNICAL)

Deepak Kumar